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**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CA (CAA) No.289 /KB/2017  
C.A. No.317/KB/2017

Present: Hon'ble Member (J) Shri Jinan K.R

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 7<sup>th</sup> March 2018, 10.30 A.M**

Name of the Company		Blackberry Distributors Pvt Ltd & Ors.	
Under Section		230-232	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

(1)	Ms. IRAN HASSAN, Adv	} For Applicant	Jinan K.R. Adv 7/3/18
(2)	MR. DEBAYAN SEN, Adv		

**ORDER**

Ld. Counsel on behalf of the petitioner is present.

Ld. Counsel appearing for the petitioner has produced the supplementary affidavit along with the Chartered Accountant Certificate regarding the list of shareholders and the creditors as directed vide order dated 14/02/2018. It is recorded.

Heard. Reserved for order.

Sd

(Jinan K.R.)  
Member (J)